Shri Jawaharlal Nehru: I do not know the exact number, but certainly several times.

Sardar Hukam Singh: Are there any provisions in the Charter or in any subsequent documents which contain some consequences that should normally follow when a power flouts the decisions of the U.N.O.?

Shri Jawaharlal Nehru: Yes, there are provisions in the Charter, but those are, in a sense, permissive provisions. It is for the U.N. to take action or not.

Shri Gurupadaswamy: May I know, Sir, whether the Government would apply economic sanctions against South Africa in the near future?

Shri Jawaharlal Nehru: As a matter of fact, we have had no economic relations with South Africa for some years. The sanctions were applied by both parties some time ago, some years ago.

## FOREIGN TRADE

- \*431. Sardar Hukam Singh: Will the Minister of Commerce and Industry be pleased to state:
- (a) what was the quantum of our sea and air borne trade in the months of January, February and March in 1951 and 1952;
- (b) how much of the imports was re-exported to other countries; and
- (c) what commodities registered a decline in export and what were the reasons for that decline?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) and (b). A statement is placed on the Table of the House. [See Appendix III, annexure No. 10.]

(c) The principal articles which registered a decline in export as compared to January—March 1951 were Tea, Cotton piecegoods, Hides and Skins-tanned, Mica, Raw wool, Lac, Coir manufactures, Cotton waste, Pepper and Groundnut oil. The level of export in January—March 1951 was however abnormally high. Exports in the same period in 1952 were low on account of slump in international markets, sharp break in prices of Indian commodities and consumer resistance to even normal purchases.

Sardar Hukam Singh: What was the balance of trade during these three months?

Shri Karmarkar: I should have to calculate that, Sir.

Sardar Hukam Singh: Which were the chief sources of our imports during this period and which were our chief export markets?

Shri Karmarkar: Normally, as my hon friend knows, the bulk of our expart is to the U.K. and the U.S.A. In fact, the pattern of trade has not changed during these three months.

Shri Dhusiya: May I know, Sir, what were the chief articles which were reexported, at what profit and to which countries?

Shri Karmarkar: I should like to have notice.

## DAMAGES IN RESPECT OF GOVERNMENT PREMISES

- \*432. Sardar Hukam Singh: Will the Minister of Works, Housing and Supply be pleased to state:
- (a) the amount of damages assessed during the year 1951-52 for the unauthorised use and occupation of Government premises in Delhi;
- (b) the amount realised out of that referred to in part (a) under the Requisitioning and Acquisitioning Act of 1952; and
- (c) the amount of normal rent for these residences that would have been assessed in case occupation had not been unauthorised?

The Deputy Minister of Works, Housing and Supply (Shri Buragohain): (a) Rs. 1,57,431-14-3.

- (b) Nil. A total amount of Rs. 1,54,832-4-0 was, however, received by Government during 1951-52 from unauthorised occupants. This also includes payments in respect of damages for the period prior to the 1st April 1951.
- (c) The information asked for is not readily available and it will involve a lot of time and labour to work out the figures.

## HOUSES FOR DISPLACED PERSONS

- \*433. Dr. Ram Subhag Singh: Will the Minister of Rehabilitation be pleased to state:
- (a) whether Government propose to construct tenements for the displaced persons as a joint enterprise with the Bombay Corporation;